

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/156/2016**

**NAME OF THE PETITIONER(S) : Gangotri Textiles Limited**

**NAME OF THE RESPONDENT(S) : M/s Jagannath Textile Company Limited & 5 others**

**UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. VIDHYA SHANKAR ADV FOR RESPONDENTS R. Vidhya Shankar

2. Dr. K. S. Ravichandran, PCS  
S. Manjula Devi, Adv For ~~the~~ petitioner Shri K. Anantha Padmanabha Swamy

**ORDER**

Dr K S Ravichandran, PCS, representing the petitioner present. Shri R Vidhya Shankar, counsel for respondents present. Counsel for petitioner sought some time for filing rejoinder. Time extended at request. Put up on **30.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)